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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No.206/2006
IN
O.A. No.910/2004**

New Delhi, this the 20th day of September, 2006

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI MUKESH KUMAR GUPTA, MEMBER (J)**

Shri Ram Mohan,
Ambassador of India,
Bucharest-Romania

....Applicant.

(By Advocate : Shri Karunesh Tondon)

Versus

1. Shri Shyam Saran,
The Foreign Secretary,
Ministry of External Affairs,
Government of India,
South Block, New Delhi.
2. Shri Harish K. Dogra
Joint Secretary,
Ministry of External Affairs, Section-A1,
South Block, New Delhi.
3. Shri P.V. Joshi,
High Commissioner of India,
Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
4. Shri Surendra Kumar,
Consul General of India,
Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
5. Smt. Nirupama Rao,
Additional Secretary,
Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
6. Shri Deepak Vohra,
Ambassador of India,
Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.



7. Shri Bhaskar Kumar Mitra,
Ambassador of India,
Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
8. Smt. Meera Shankar,
Additional Secretary,
Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
9. Shri Neelakantan Ravi,
Consul General of India,
C/o Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
10. Shri Saurabh Kumar,
Ambassador of India,
Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
11. Shri Kailash Lal Agarwal,
Ambassador of India,
C/o Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
12. Shri Nalin Surie,
Joint Secretary (EA),
C/o Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.
12. Dr. Sheel Kant Sharma,
Joint Secretary (DISA)
C/o Ministry of External Affairs,
Government of India, Section-A1,
South Block, New Delhi.Respondents.

(None for respondents)

ORDER (ORAL)

HON'BLE SHRI MUKESH KUMAR GUPTA, MEMBER (J) :

Learned counsel of applicant stated that Hon'ble Delhi High Court in Writ Petition, filed against the Tribunal's order dated 4.7.2005 in OA

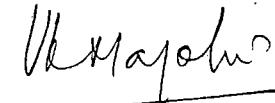


No.910/2004, has stayed the proceedings of present Contempt Petition.

Accordingly, Contempt Petition is dismissed. Notices are discharged.



(MUKESH KUMAR GUPTA)
MEMBER (J)



(V.K. MAJOTRA)
VICE CHAIRMAN (A)

20. 9. 06

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